

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.A.(CAA)/89/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Qualitia Software Private Limited

Appearance:

For the Petitioner: Adv. Nikita Navindgikar i/b Lega Logic Consulting

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Ld. Counsel for the Petitioner submits that consent affidavit has been filed. Upon checking the records, it is revealed that the consent affidavit has been filed on 22.04.2024 which is lying under scrutiny.
2. List on **04.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)